

**GOVERNMENT OF INDIA  
SPACE  
LOK SABHA**

UNSTARRED QUESTION NO:3314  
ANSWERED ON:16.03.2011  
ANTRIX-DEVAS DEAL  
Tarai Shri Bibhu Prasad

**Will the Minister of SPACE be pleased to state:**

- (a) whether the Antrix-Devas deal had jeopardized the needs of defence and other Government services; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRIES OF PARLIAMENTARY AFFAIRS, PERSONNEL, PUBLIC GRIEVANCES & PENSIONS  
AND IN PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

(a) & (b) Antrix-Devas agreement provided for leasing 90% of the Space segment capacity in S band on two satellites. Taking note of the fact that Central Government policies with regard to allocation of spectrum have undergone a change in the last few years and there has been an increased demand for allocation of spectrum for national needs, as well as for societal needs, and having regard to the needs of the country's strategic requirements, the Central Government directed Antrix to annul the Antrix-Devas agreement. Accordingly, Antrix has sent the Agreement termination notice to Devas on 25.2.2011.